

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

17.

C.P.(IB)/153(MB)/2022

CORAM:

SHRI MANOJ KUMAR DUBEY  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 16.11.2022

NAME OF THE PARTIES: Maruti Strips And Ferro Alloys Private Limited  
v/s  
Yatin Steels India Private Limited

SECTION: 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

**ORDER**

The Court is convened through Video Conference.

1. Mr. Amir Arsiwala, Ld. Counsel for the Operational Creditor present. Adv. S. Shah a/w Adv. Sneha Chug, Ld. Counsel for the Corporate Debtor present.
2. List this matter on 04.01.2023.

Sd/-  
MANOJ KUMAR DUBEY  
Member (Technical)

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)